NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.08/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Juhi K. Pathania

V/s.

M/s. Spectronics Instruments (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Amol V Salpal Advocate Malgary

ORDER C.P. No. 08/58/NCLT/MB/MAH/2016

- The Learned Representative for the Petitioner is present. He is seeking time to comply the directions of the Orders from time to time given in this case in the past few months.
- 2. He is directed to file the Affidavit of Service of Notice along with evidence. Time is granted. Adjourned to **18.07.2017**.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017